(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8402/15/13]

- III. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2011-12.
 - (b) Annual Accounts of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. See No. L.T. 8466/15/13]

- IV. (a) Annual Report of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2011-12.
 - (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. See No. L.T. 8464/15/13]

Notifications of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): Sir, I lay on the Table, under Section 199 of the Railways Act, 1989, a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways:—

 G.S.R. 57 (E), dated the 31st January, 2013, publishing the Rail Land Development Authority (Development of Land and Other Works) Regulations, 2012. [Shri K.J. Surya Prakash Reddy]

(2) G.S.R. 898 (E), dated the 17th December, 2012, publishing the Railways (Punitive charges for overloading of wagon) (Amendment) Rules, 2012.

[Placed in Library. For (1) and (2) See No. L.T. 8500/15/13]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

DR. V. MAITREYAN (Tamil Nadu): Sir, I beg to present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:—

- (i) One Hundred and Sixty Fifth Report on Action Taken by Government on the observations/recommendations contained in the One Hundred and Sixty-First Report on Demands for Grants (2012-13) of the Ministry of Home Affairs;
- (ii) One Hundred and Sixty Sixth Report on the Action Taken by Government on the recommendations/observations contained in its One Hundred and Sixty-Second Report on Demands for Grants (2012-13) of the Ministry of Development of North-Eastern Region;
- (iii) One Hundred and Sixty Seventh Report on the Criminal Law (Amendment) Bill, 2012; and
- (iv) One Hundred and Sixty Eighth Report on the Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 4th of March, 2013, will consist of:—

1. Discussion on the Motion of Thanks on the President's Address.